

FORM G
INVITATION FOR EXPRESSION OF INTEREST (“EOI”) FOR
GVK GAUTAMI POWER LIMITED
ENGAGED IN PRODUCTION, COLLECTION AND DISTRIBUTION OF ELECTRICITY
AT KAKINADA DIST, ANDHRA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GVK Gautami Power Limited PAN: AAACG7612D CIN: U40102TG1996PLC024970
2.	Address of the registered office	Plot # 10, Paigah Colony, Phase-I, Sardar Patel Road, Secunderabad, Hyderabad, Telangana- 500003
3.	URL of website	No website of GVK Gautami Power Limited
4.	Details of place where majority of fixed assets are located	<p><u>Salient features:</u> Well preserved and maintained plant.</p> <p><u>Plant location-</u> IDA, Peddapuram, Samalkot, Kakinada Dist, Andhra Pradesh—533440.</p> <p>Land approx. 280.378 acres comprises of main Plant Land, Colony adjacent to Main Plant, Pump House (8 kms from Main plant), Land besides ADB Road and truncated by land acquisition (3 kms away from Main Land).</p>
5.	Installed capacity of main products/ services	<p>1. <u>TURBINES:</u></p> <p>a. Two Gas Turbine No. 11 & 12 [OEM- ALSTOM; Model- GT13E2 Duel Fuel (MXL)]- Installed capacity of Station: 152.42 MW each.</p> <p>b. Steam Turbine- [OEM- ALSTOM POWER, Model- VLA HDC080-120/G120-ZLN-ND 33AS-ATG (Triple Pressure)- Installed capacity of Station: 166.6 MW</p> <p>Total plant capacity: 471.44 MW Maximum load reached: 465.8 MW Actual capacity as per last Performance Assessment Test= 468.57 MW The plants are being maintained and are in good condition.</p> <p>2. <u>HEAT RECOVERY STEAM GENERATOR (HRSG)</u> It has three pressure levels: HP (High pressure), IP (intermediate pressure), LP (low pressure)</p> <p>a. Steam Flow: HP/IP/LP:56.94/11.072/9.705 kg/sec b. Steam Pressure: HP/IP/LP:96.4/24.7/4.85 bar c. Steam Temperature: HP/IP/LP:508.2/505.9/153.3</p>

		3. SPARE PARTS (MOSTLY IN GOOD & PACKED CONDITION)
6.	Quantity and value of main products/ services sold in last financial year	NIL (No products were sold during the last financial year as GVK Gautami Power Plant has not been in operation since May 2015). However, plant is being duly maintained. Last production in FY 2015: 107.3428 MU
7.	Number of employees/ workmen	On Payroll: 8 On Contractual basis: 46 for Housekeeping (for maintenance, Greenbelt & security of plant)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://arck.in , under the case list “GVK GAUTAMI POWER LIMITED”
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<p>Minimum Eligibility Criteria for resolution applicants (Singly, Jointly or in consortium) to approach the Resolution Professional (“RP”) with Resolution Plan: -</p> <ul style="list-style-type: none"> • For Body Corporates and Individuals/Other Persons: Minimum Net worth of INR 10 crores and above supported by Documentary Evidence as specified in Annexure B of Detailed EOI. • For Financial Entities including ARCs*/NBFCs/AIFs: Minimum Assets under Management or Funds Deployed or Committed funds available for investment of INR 100 crores and above supported by Documentary Evidence as specified in Annexure B of Detailed EOI. <p><i>*ARCs participation is subject to the rules and regulations of Reserve Bank of India</i> # In the event of a consortium between applicants belonging to aforementioned two classes having different eligibility criteria, the eligibility would be calculated in proportion to their share in the consortium.</p> <p>For More Details & Documents, kindly scan the QR Code below or further information may be sought by E-mail at gvkgautami.abc@gmail.com.</p>
10.	Last date for receipt of expression of interest	22.05.2024 (Mandatory-Through email) 23.05.2024 (Original in physical form at the office of the RP)

11.	Date of issue of provisional list of prospective resolution applicants	28.05.2024
12.	Last date for submission of objections to provisional list	03.06.2024
13.	Date of issue of final list of prospective resolution applicants	05.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.06.2024
15.	Last date for submission of resolution plans	06.07.2024 (Mandatory-Through email) 08.07.2024 (Original in physical form at the office of the RP)
16.	Process email id to submit Expression of Interest	gvkgautami.ibc@gmail.com

For More Details & Documents,
kindly scan the QR Code below:



For GVK Gautami Power Limited

Anil Kohli, Resolution Professional

Reg. No.: IBBI/IPA-001/IP-P00112/2017-2018/10219

AFA Valid Upto: 30.06.2025

Address: 409, Ansal Bhawan, 16 K.G. Marg,

Connaught Place, New Delhi - 110001

Email: gvkgautami.ibc@gmail.com

Mob: 011-45101111

Date: 07.05.2024

Place: Hyderabad